## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2447 ANSWERED ON:22.07.2009 NATIONAL POLICY ON ALCOHOL AND DRUG ABUSES Adsul Shri Anandrao Vithoba;Vinay Kumar Alias Vinnu Shri

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has decided to launch a National Policy against alcohol and drug abuses in the country;
- (b) if so, the details thereof; and
- (c) the time by which the policy is likely to be finalized and implemented?

## **Answer**

## THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c) The Central Council on Health and Family Welfare in its meeting held on the 30th January, 2009 adopted the following resolution:

"Resolved that a national policy be framed to control the consumption of alcohol in order to contain the harmful physiological, social and economic effects on society in general and youth in particular. Further resolved that through alcohol happens to be on the State list (List II) of the Seventh Schedule of the Constitution of India, the Health and Family Welfare Ministry of India be entrusted with the task to develop such a national policy and to implement the same in consultation with the State Governments in the interest of public health of the nation."

As mentioned in the Resolution, Alcohol being in the State List of the Constitution, the formulation and implementation of a National Alcohol Policy depends largely on the involvement of State Governments.